

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16551/2011

(From the judgement and order dated 13/06/2011 in WP No. 3756/2011  
of The HIGH COURT OF BOMBAY AT AURANGABAD)

SYED SALEEM SYED ALI Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned  
Judgment and prayer for interim relief and office report )

Date: 30/06/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE A.K. PATNAIK  
(VACATION BENCH)

For Petitioner(s) Mr. Sudhanshu S.Choudhari,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Heard.  
The special leave petition is dismissed.

[Madhu Bala]  
Sr.PA

[Savita Sainani]  
Court Master